Summary of the Proposed Combination

[in terms of Regulation 13(1A) of the Competition Commission of India
(Procedure in regard to the Transaction of Business relating to Combinations)
Regulations, 2011 (as amended)]

A. Name of the parties to the combination

1. The parties to the combination are:

   (a) NTPC Limited (“Acquirer/NTPC”); and
   
   (b) North Eastern Electric Power Corporation Limited (“Target/NEEPCO”);

The Acquirer and Target are collectively referred to as “Parties”.

B. The nature and purpose of the combination

2. The proposed transaction relates to the acquisition of 100% of the issued and paid-up share capital of the Target by the Acquirer from Government of India ("GoI") pursuant to the share purchase agreement ("SPA") to be executed between the Acquirer and GoI. ("ProposedTransaction").

3. The Proposed Transaction is pursuant to the decision of the Cabinet Committee on Economic Affairs ("CCEA") for implementing the strategic disinvestment of GoI shareholding of 100% in NEEPCO along with transfer of management control to an identified Central Public Sector Enterprise ("CPSE") strategic buyer, namely, NTPC per its decision published on 20 November 2019.
C. The products, services and business(es) of the parties to the combination

Acquirer

4. NTPC Limited is an energy conglomerate and a Maharatna Company having presence in the entire value chain of the power generation business. The principal business activity of the company is electric power generation through coal based thermal power plants. NTPC is also engaged in the business of generation of electricity from hydro and renewable energy sources. To strengthen its core business the company has diversified into the fields of coal mining, consultancy, power equipment manufacturing, and power trading etc.

Target

5. The Target is a power utility, primarily operating in the north-eastern region of India. The principal business activity of the Target is generation of power through hydro, thermal and solar power stations.

D. The respective markets in which the parties to the combination operate

6. The Parties are active in the relevant market for “generation of power in India”